

DIVISION BENCH

ITEM NO.3 to 5

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.3 - CP (IB) No.25/ALD/2024

NAME OF THE COMPANY	CANARA BANK V/S GAGAN AGARWAL (PERSONAL GURANTOR OF SHREE BASANT OILS LTD.)
UNDER SECTION	95 OF IBC

ITEM NO.4 - CP (IB) No.26/ALD/2024

NAME OF THE COMPANY	CANARA BANK V/S AYUSH AGARWAL (PERSONAL GURANTOR OF SHREE BASANT OILS LTD.)
UNDER SECTION	95 OF IBC

ITEM NO.5 - CP (IB) No.27/ALD/2024

NAME OF THE COMPANY	CANARA BANK V/S TRISHLA DEVI (PERSONAL GURANTOR OF SHREE BASANT OILS LTD.)
UNDER SECTION	95 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Canara Bank*

NONE : *For the Personal Guarantor*

ORDER

Case called twice. There is no representation today on behalf of the Financial Creditor, in the interest of justice, the matter is adjourned to 17th May, 2024.

The photocopy of this order be placed on record in all connected matters.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

16th April, 2024
Avaneesh Kumar Singh
(Stenographer)